

NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD BENCH
AHMEDABAD

CP No. 5/441/NCLT/AHM/2016

Coram: Present: Hon'ble Mr. BIKKI RAVEENDRA BABU
MEMBER JUDICIAL

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 30.05.2017

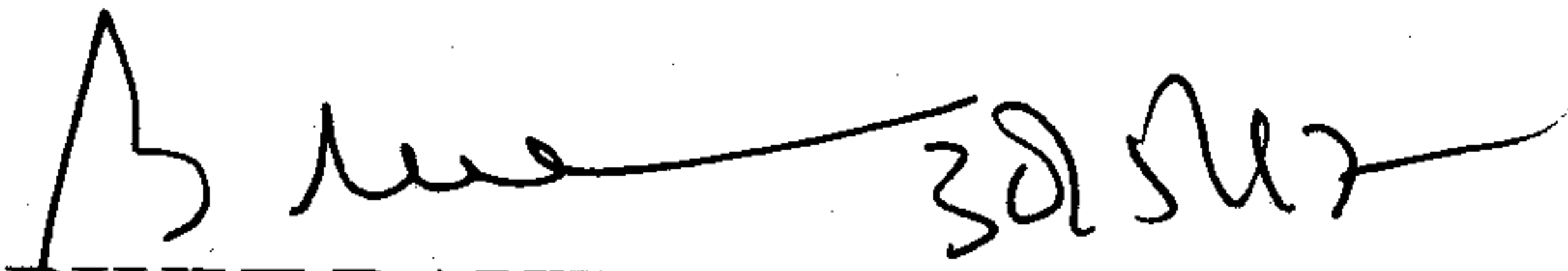
Name of the Company: Accra Pac (India) Pvt. Ltd.
Section of the Companies Act: Section 441 r/w 129 of the Companies Act, 2013

S.NO.	NAME (CAPITAL LETTERS)	DESIGNATION	REPRESENTATION	SIGNATURE
1.				
2.				

ORDER

None present for Petitioner.

List the matter on 23.08.2017.


BIKKI RAVEENDRA BABU
MEMBER JUDICIAL

Dated this the 30th day of May, 2017.